



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
2	WA/212/2024 CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
3	WA/302/2024 FIXED	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
4	I.A.(Civil)/3246/2024 in PIL/12/2024	THE STATE OF ASSAM AND ANR Versus GITIKA BHATTACHARJYA AND ORS		
	WITH PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY(DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
5	I.A.(Civil)/3278/2024 in WA/198/2024	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE

	WITH WA/198/2024	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
6	WA/240/2024	HASMAT KHAN AND 90 ORS Versus THE STATE OF ASSAM 5 ORS	MR. D DAS SR. ADV MR S BORTHAKUR MR. J ABBAS MR. K MOHAMMED	GA, ASSAM MR B N SARMA(R-6) MS. N BARUAH(R-6) SC, REVENUE
	WITH WA/388/2023	HIRANYA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. H K DEKA MR. N BORUAH MR. B D DEKA	GA, ASSAM SC, REVENUE
	WITH WA/43/2024	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS. A	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. N BORUAH (R4) MR. B D DEKA (R4) MR. A BHATTACHARYYA
9	WA/364/2024	M/S MEGHA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
10	WP(C)/5574/2024	BIJU PHUKAN AND 16 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM DY.S.G.I. SC, M A C
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
11	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
12	WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
13	PIL/71/2023	AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. P J SAIKIA, SR. ADV(R-7,8,10,12,13,15) MR. DITUL DAS (R-7,8,10,12,13,15) MR NABENDU PATHAK(R-7,8,10,12,13,15) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
14	WP(C)/7048/2023	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
15	WA/264/2024	SUBHASH VASUDEV Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)

16	WA/351/2024 FIXED	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR(R-11 TO 19) MR M J QUADIR(R-11 TO 19) MR. A K HANNAN (R-11 TO 19)
17	WP(C)/2303/2024	SUNIRMAL BATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
18	WITH WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
19	WITH WP(C)/2344/2024	PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
20	WITH WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
21	WP(C)/2380/2024	DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.
22	WP(C)/5093/2024 FIXED	PARAMA CHUTIA AND 37 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. K KALITA MS G SWAMI	GA, ASSAM DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL
23	WP(C)/5150/2024 FIXED	BHABISH DIHINGIA AND 2 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS	GA, ASSAM DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, M A C SC, ASEC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/7395/2023	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	DR G J SHARMA MR M CHANDA MRS. U DUTTA MR S CHOUDHURY
25	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024

9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2635/2024 FIXED	DWIJENDRA KUMAR DAS Versus STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
2	WP(C)/4013/2024 FIXED	MOUSUMI BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM SC, SEC. EDU.
3	WP(C)/5186/2024 FIXED	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
4	WP(C)/5298/2024 FIXED	MD SHAFIQL ISLAM ANSARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
5	WP(C)/5523/2024	JADU BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
6	WP(C)/5526/2024	BIDHAN SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
7	WP(C)/5528/2024	PABITRA BORA AND 175 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
8	WP(C)/5529/2024	NASHIR UDDIN AHMED AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
9	WP(C)/5530/2024	TAJNUR ALI AND 77 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, BTC SC, FINANCE

10	WP(C)/5531/2024	SACHINDRA CHANDRA ROY AND 93 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
11	WP(C)/5533/2024	RANU PROVA BORAH AND 37 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
12	WP(C)/5535/2024	MAHBUBUR RAHMAN AND 49 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTHAN	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
ADMISSION				
13	WP(C)/1962/2020 FIXED	UMESH CH. KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. M DEV MS. P DEB MS. N DEB	SC, ELEM. EDU GA, ASSAM SC, AG
14	WITH WP(C)/1952/2020	UMESH CH. KUMAR Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DEV MS. N DEB MS. P DEB	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
16	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
17	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
18	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
19	WP(C)/3935/2024 FIXED	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
20	WP(C)/3967/2024 FIXED	RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
21	WP(C)/4362/2024 B/O	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.

ORDERS

22	Cont.Cas(C)/169/2023 FIXED	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
23	Cont.Cas(C)/145/2024 FIXED	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	MR D KALITA(R-1) MR. D NATH(R-1) MS. S G BARUAH(R-2) MR. B BORGOHAIN(R-2) MR B SAIKIA(R-2) O ASSUMI(R-1)
24	Cont.Cas(C)/240/2024 B/O	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
25	WP(C)/4181/2024 FIXED	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU
26	WP(C)/4669/2024 IN WP(C)/3998/2023 (D/O), FIXED IN 23/10/24	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	
27	WP(C)/4839/2024 FIXED	MIRA PROVA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
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22)	MR. T ROY	28-10-2024	To	10-11-2024
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24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,30th October 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3308/2024	DILOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./3309/2024	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	PP, ASSAM
3	Bail Appln./3313/2024	PRANJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	PP, ASSAM
4	Bail Appln./3314/2024	MOZBUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./3315/2024	JHIJIT BHARALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
6	Bail Appln./3316/2024	PAPU DAS AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
7	Bail Appln./3317/2024	JOY DEV KAKATI @ JOYDEB Versus THE STATE OF ASSAM AND ANR	MR. H S BORAH	PP, ASSAM
8	Bail Appln./3318/2024	MD SHARIFUL KHAN @ AKRALU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
9	Bail Appln./3319/2024	NURJUL ISLAM ALIAS NORJUL ISLAM Versus THE STATE OF ASSAM		PP, ASSAM
10	Bail Appln./3321/2024	MD HUSSAIN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
11	Bail Appln./3323/2024	ANANYA DOLEY Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
12	Bail Appln./3326/2024	NUMAL PAYENG AND 5 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
13	Bail Appln./3327/2024	ARUN DEBNATH Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM

14	Bail Appln./3329/2024	MD. NUR HOSSAIN Versus THE STATE OF ASSAM AND ANR MOTION	MR S DAS MR. B CHOWDHURY	PP, ASSAM
15	AB/2728/2024 FIXED	RUMIR ENGTIPI Versus THE STATE OF ASSAM	MS. M BAISHYA MS. I DAS MS. B SARMAH	PP, ASSAM
16	AB/2795/2024 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
17	AB/2845/2024	NASHIR UDDIN SK @ NASIR HUSSAIN Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
18	AB/2846/2024	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
19	AB/2847/2024	MAKIBUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
20	AB/2849/2024	JINTU GOGOI AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	AB/2850/2024	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
22	AB/2852/2024	ILIAS RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
23	AB/2854/2024	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
24	AB/2856/2024	ATAUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
25	AB/2857/2024	RAHUL ALIAS FIRDOUS ALIAS FIDDUS ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
26	AB/2864/2024	FIROZ ISLAM SARDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
27	AB/2865/2024	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
28	AB/2869/2024	MAYUR DEKARAJA Versus THE STATE OF ASSAM		PP, ASSAM
29	AB/2871/2024	DHIRAJ KASHYAP NATH Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./3987/2023 WITH SCANNED CASE RECORD, FIXED	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	Bail Appln./294/2024 WITH SCANNED COPY OF CASE RECORD.	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM

32	Bail Appln./1700/2024 WITH SCANNED CASE RECORD, FIXED	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./2292/2024 WITH SCANNED CASE RECORD, FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
34	Bail Appln./2713/2024 FIXED	MOSTAB ALI Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
35	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
36	Bail Appln./2818/2024 FIXED.	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR M HALOI, SC, CBI PP, ASSAM
37	Bail Appln./2942/2024 FIXED	PUJA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
38	Bail Appln./2953/2024 FIXED	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
39	Bail Appln./2996/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
40	Bail Appln./3125/2024 FIXED	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
41	Bail Appln./3149/2024 WITH SCANNED CASE RECORDS, FIXED	GITA DEVI AND 12 ORS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
42	Bail Appln./3227/2024 FIXED	SIDDHARTH BAJPAI @ SIDHARTH BAJPAI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
43	Bail Appln./3229/2024 FIXED	DEBORATA SINHA ALIAS DEBABRATA SINHA Versus THE STATE OF ASSAM	MR. M MORE MR. M BISWAS MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
BAIL HEARING				
44	AB/3025/2023 FIXED	SOHID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
45	AB/160/2024 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
46	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
47	AB/1875/2024 FIXED.	KUMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
48	AB/2025/2024 FIXED	HATEM ALI AND SEVEN 7 ORS Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	PP, ASSAM

49	AB/2036/2024 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
50	AB/2205/2024 WITH OFFICE NOTE, FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MR. H ALI(INFORMANT) B BARMAN (INFORMANT) PP, ASSAM
51	AB/2367/2024 FIXED	CHANDAN DAS AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
52	AB/2384/2024 FIXED	ROKIBUL ISLAM @ MD ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
53	AB/2406/2024 WITH OFFICE NOTE, FIXED	HASIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
54	AB/2697/2024 WITH OFFICE NOTE, FIXED	HABIBUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED	MR. M R SODIAL (INFORMANT) PP, ASSAM
55	AB/2710/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
56	AB/2713/2024 WITH SCANNED COPY OF CASE DIARY, WITH OFFICE NOTE, FIXED	DEOBAR MILI @ DEBATOR Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
57	AB/2715/2024 FIXED	SANGITA TANTI SONA @ MOINA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
58	AB/2727/2024 FIXED	SMT SARASWATI CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
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19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024

24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,30th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5512/2024	SHEKANDAR BADSHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
2	WP(C)/5516/2024	SURHAB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
3	WP(C)/5518/2024	MD. AMDADUL Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
4	WP(C)/5520/2024	MUKUT RANJAN SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. T K BORA	SC. WATER RESOURCE DEPTT.
5	WP(C)/5522/2024	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI S DEB P HAJONG	GA, ASSAM SC, K A A C
6	WP(C)/5524/2024	ABHIRAM SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
7	WP(C)/5525/2024	MUNIN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
8	WP(C)/5536/2024	AGARWAL STORE AND ANR Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD (JAL BOARD) AND 2 ORS	MR. B PHUKAN	SC, JAL BOARD
9	WP(C)/5541/2024	MOMI BASUMOTARI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. M DUTTA MR. S R GOGOI MR. C SARMAH	SC, I O C
10	WP(C)/5542/2024	SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/5545/2024	ASHIQUUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

12	WP(C)/5546/2024	NARJINA BEGUM @ NARJINA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5549/2024	BIKASH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
14	WP(C)/5554/2024	M/S SURYA ENTERPRISES Versus THE ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. (AMTRON) AND 2 ORS	MR P BHARDWAJ MS. B DEVI	SC, SEC. EDU.
15	WP(C)/5558/2024	M/S I S TRADING CO Versus THE STATE OF ASSAM AND 4 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, AGRI. DEPARTMENT
16	WP(C)/5568/2024	M/S EZZY BAZZAR AND ANR Versus STATE OF ASSAM AND 5 ORS	MR. S CHAKRABORTY	GA, ASSAM SC, ESIC
17	WP(C)/5570/2024	M/S HARISONS INDUSTRIES Versus OIL INDIA LIMITED AND 2 ORS.	MR D SENAPATI MR GAURAV R DUTTA MR A R BAROOAH	SC, OIL
ADMISSION				
18	WP(C)/6944/2019 FIXED	PAPU PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
ORDERS				
19	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
20	Review.Pet./14/2024 FIXED, IN WP(C)/7115/2022 (D/O), WP(C)/7116/2022 (D/O), WP(C)/7117/2022 (D/O), WP(C)/7118/2022 (D/O)	UNION OF INDIA Versus BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	
21	Review.Pet./68/2024	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
22	Review.Pet./69/2024	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
23	Review.Pet./70/2024	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/557/2024	MODHUBALA DEURI AND ORS Versus SHRI SHANTANU P GOTMARE	MR M H AHMED I AMIN MR. O ULLAH	SC, HEALTH
2	Cont.Cas(C)/559/2024	PURNA SINDHU MUDOI Versus SHRI M S MANIVANNAN IAS	MR. K N CHOUDHURY MR. D J DAS	
3	Cont.Cas(C)/560/2024	PANKAJ KAKOTY Versus SHRI MS MANIVANNAN IAS	MR. K N CHOUDHURY MD I H LASKAR MR. D J DAS	
4	WP(C)/5384/2024 FIXED	RAKESH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS. A S BAIDYA MS R BEGAM	GA, ASSAM
5	WP(C)/5510/2024	ABHILASH BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, WATER RESOURCE
6	WP(C)/5513/2024 B/O	BISHAL YADAV Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	DY.S.G.I.
7	WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
8	WP(C)/5527/2024	KAKHESWAR BARO Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM
9	WP(C)/5532/2024	MD. RAFIQUIL ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
10	WP(C)/5534/2024	DHIREN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, APDCL
11	WP(C)/5537/2024	MD. CHOUKAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
12	WP(C)/5543/2024	TARAK CH SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM SC, APDCL

13	WP(C)/5552/2024	RITURAJ DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	GA, ASSAM
14	WP(C)/5557/2024	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
15	WP(C)/5559/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM SC, REVENUE
16	WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
17	WP(C)/5562/2024	MANIK TERON Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, SERICULTURE SC, FINANCE DEPTT.
18	WP(C)/5563/2024	TRAILOKYA KUMAR BORA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
19	WP(C)/5569/2024	THANESWAR BANIA AND 14 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MR. U J SAIKIA	SC, K A A C SC, P H E
20	WP(C)/5572/2024	UDHAB BORAH Versus THE STATE OF ASSAM AND 4 ORS	J SHARMA MR. P THAKURIA G. DAS S MEDHI	GA, ASSAM SC, REVENUE
21	WP(C)/5577/2024	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
22	WP(C)/5579/2024	GULJAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MS N SULTANA	GA, ASSAM SC, REVENUE
23	WP(C)/5580/2024	BABUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MS N SULTANA	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/3227/2024 in Cont.Cas(C)/576/2023	BUBUL NATH Versus JAYANT NARLIKAR, IAS AND 2 ORS	MR H TALUKDAR	
	WITH Cont.Cas(C)/576/2023	BUBUL NATH Versus JAYANT NARLIKAR, IAS	MR H TALUKDAR MR. K D SARMA	MR. B GOGOI (r-1) MR P NAYAK(r-1) MR A CHALIHA(r-1)
25	I.A.(Civil)/3229/2024 in Cont.Cas(C)/636/2023	MONOWAR HOSSAIN Versus BALIN BABA BALARI, LRS AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/636/2023	MONOWAR HOSSAIN Versus BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D NATH MS. N BARMAN
ADMISSION				
26	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
27	WP(C)/4833/2022 FIXED	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. K KONWAR, ADDLL. AG

28	WP(C)/2762/2023 FIXED	MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM
29	WP(C)/4683/2023 FIXED	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
30	I.A.(Civil)/2702/2024 FIXED in WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	SC, A G V B
	WITH WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
31	WP(C)/2956/2024 FIXED	DHIRESWAR HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
32	WP(C)/2957/2024 FIXED	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
33	WP(C)/5114/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MISS. R R KAKATI (R-4) DY.S.G.I.
34	WP(C)/5230/2024 FIXED	FOZAYEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR R SENSUA MR. K MOHAMMED R A LAHKAR	GA, ASSAM
35	WP(C)/5249/2024 FIXED	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MR M BHUYAN	GA, ASSAM
<u>ORDERS</u>				
36	I.A.(Civil)/1781/2016 IN RSA NO. 197/2004 (D/O) in Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS	
	WITH Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR H R A CHOUDHURY (r-1) MS. R CHOUDHURY (r-1) MR N RAHMAN (r-1)
	WITH I.A.(Civil)/1782/2016 in Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.P CHAKRABORTY	
	WITH I.A.(Civil)/1783/2016 in Review.Pet./87/2015	ON THE DEATH OF ABDUL FATTAH HIS LEGAL HEIRS ABU MD.SULAIMAN AND ORS Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
37	WP(C)/7300/2018	CHIRADEEP SENGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, HEALTH

38	Cont.Cas(C)/112/2023 FIXED	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MS A DAS (R-1,4) MS. L WANGSA (r-2)
39	MC/45/2024 FIXED, IN WP(C)/3239/2014 (D/O) in WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S P CHOUDHURY (FOR ALL THE RESPONDENTS) DY.S.G.I. DY.S.G.I.
	WITH I.A.(Civil)/2121/2024	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS		DY.S.G.I.
40	Review.Pet./186/2024 WITH WP(C) 3346/2021(D/O)	THE STATE OF ASSAM AND 3 ORS Versus SANGITA DEVI JAIN	MR R M DAS SC, WATER RESOURCE	
41	Review.Pet./187/2024 WITH WP(C) 4960/2021(D/O)	THE STATE OF ASSAM AND 4 ORS Versus USHA DEVI JAIN	MR R M DAS SC, WATER RESOURCE	
42	Review.Pet./190/2024 IN WP(C) 6068/2021(D/O)	THE STATE OF ASSAM AND 4 ORS Versus SRI LANKESWAR DAS	MR R M DAS SC, WATER RESOURCE	
43	Review.Pet./192/2024 IN WP(C) 7197/2021(D/O)	THE STATE OF ASSAM AND 4 ORS Versus DIPAK KUMAR RARA	MR R M DAS SC, WATER RESOURCE	
44	Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
45	I.A.(Civil)/2694/2024 in WP(C)/327/2024	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
	WITH WP(C)/327/2024	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
46	I.A.(Civil)/2912/2024 FIXED in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
47	I.A.(Civil)/3130/2024 in WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
	WITH WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
48	I.A.(Civil)/3208/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA AND 2 ORS	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA
	WITH WP(C)/6917/2023	BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA
49	I.A.(Civil)/3219/2024 B/O in WP(C)/1336/2024	NO. 637463 EX SGT SRI DAMODAR KALITA Versus THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS)	MR B SINHA	SC, C.G.C.

WITH
[WP\(C\)/1336/2024](#)

NO. 637463 EX SGT SRI DAMODAR
KALITA
Versus
THE UNION OF INDIA AND 4 ORS

MR B SINHA
MR. M HUSSAIN
S W HUSSAIN

MR. K K NANDI (r-4,5)
MR. A K DUTTA(R-1,2,3)
MS S DEY (r-4,5)
MISS. R. DAS (r-4,5)
DY.S.G.I.

HEARING

50 [WP\(C\)/530/2015](#)
FIXED

DULAL CHANDRA PATOR and 10 ORS
Versus
THE STATE OF ASSAM AND 31 ORS

MS.M DEKA
MS.J DEKA
MS.H TALUKDAR

MS.A DEVI(R-7 to 32)
MR.P HAZARIKAR1-R6
MR.K KHAN(R-7 to 32)
MS.P CHAKRABORTY(R-7
to 32)
SC, HEALTH

51 **WITH**
[WP\(C\)/49/2015](#)

GIRISH CH. MAHANTA and 8 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS

MD.A KHAN
MR.N G KUNDU
MRG DEKA
MR.P K R CHOUDHURY

SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5762/2018 WITH LCR	NAZRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/6555/2018 WITH LCR	ASIA BIBI @ ASIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A F N U MOLLAH SC, NRC MD H R AHMED	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/6569/2018 WITH LCR	MAZAL ALI @ MOZAL ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8018/2018 WITH LCR	RINA ROY @ RINA GHOSH @ RINU ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS J BORAH MR. P S BISWAS MS A BORAH MS A PARVEEN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/8131/2018 FIXED, WITH LCR	SATYA BAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
6	WP(C)/8155/2018 FIXED, WITH LCR	ROMISA KHATUN @ AMESA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MS. A KAUSHAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/8209/2018 WITH LCR	SULEMA KHATUN @ SALEHA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/8510/2018 WITH LCR	BASANTI DEY Versus THE UNION OF INDIA AND 6 ORS.	MR. R SARMA MR H BEZBARUA MR. S J SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/8912/2019 B/O, WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
	WITH I.A.(Civil)/2673/2024 in WP(C)/8912/2019	SOLEMAN ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) DY.S.G.I. SC, F.T (R3,4,6TO10) SC, ELECTION COMMISSION. (R2)
10	WP(C)/4856/2024	MARIAM BEWAH @ MARIYAM KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4858/2024 B/O	MONJUR ISLAM @ MONJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5108/2024	JAMIR CHAN @ MD. JAMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5123/2024 B/O	AIN UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5457/2024 B/O	SAHERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5511/2024	MOKTAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5519/2024	RINA BEGUM Versus THE UNION OF INDIA AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/5544/2024	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/5547/2024	SANIYARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/5550/2024	SAIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/5556/2024 B/O	MD. SHAHJAMAL ALI @ SHAHJAMAL SK Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
21	WP(C)/6568/2018 WITH LCR	ROWSHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MS. C KALITA MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

22	Review.Pet./28/2022 B/O, IN WP(C)/5039/2019 (D/O)	REJIA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2272/2023 in Review.Pet./28/2022	REJIA BEGUM, Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, F.T SC, ECI
23	I.A.(Civil)/2795/2024 B/O, WITH LCR in WP(C)/3751/2024	MD. MONAF ALI @ MONNAF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR	DY.S.G.I.
	WITH WP(C)/3751/2024	MD. MONAF ALI @ MONNAF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3904/2023	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
2	Cont.Cas(C)/393/2024	ABDUS SHAHAD Versus SURANJANA SENAPATI	MR T N SRINIVASAN MS TH A DEVI M KHATUN	
3	Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	
4	AB/2838/2024	MUKSADUL RAHMAN @ MAKSIDUL RAHMAN Versus THE STATE OF ASSAM	MR B M DEKA MR R.AHMED M ARIF	PP, ASSAM
5	WP(C)/4609/2024	BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
6	WP(C)/5056/2024	SUMALI TRIPURA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	SC, ELEM. EDU
7	WP(C)/5553/2024	IKABAL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	SC, ELEM. EDU
8	WP(C)/5555/2024	UTTAM KUMAR CHETRY Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
9	WP(C)/5575/2024	AL AMIN ZAKARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	SC, ELEM. EDU GA, ASSAM
ADMISSION				
10	WP(C)/3937/2015	MD. ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE

11	WP(C)/7906/2016	SUKUMAR ROY Versus STATE OF ASSAM and 4 ORS.	MR.S R BHATTACHARJEE MR. A K PURKAYASTHA MS M BHUYAN MR.H A SARKAR	MR. M A I HUSSAIN (R5) MR A R BHUYAN (R5) MR. R ISLAM (R4) MR. D NATH, SENIOR GOVERNMENT ADVOCATE SC, SECONDARY EDUCATION
	WITH			
12	WP(C)/6312/2021	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR. J AHMED (r-8) MS A HUSSAIN (r-8) MS. N HASINA (r-8) R BEGUM (r-8) SC, SEC. EDU.
13	WP(C)/1672/2017	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
14	WP(C)/3663/2017	DR. PANCHANAN PUZARI Versus THE TEZPUR UNIVERSITY and 5 ORS.	MR.R CHAKRAVORTY MR.M CHALIHA	MR.B CHOUDHURY MR. A K DUTTA SC, T U MR. A CHAMUAH(R-5) ASSTT.S.G.I.
15	WP(C)/3521/2022	MD.AZIZUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/1250/2023	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
17	WP(C)/1623/2023	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
18	WP(C)/3114/2024	ABDUS SAMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
		ORDERS		
19	Cont.Cas(C)/372/2023	AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
	WITH			
20	Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
	WITH			
21	Cont.Cas(C)/373/2023	MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
	WITH			
22	Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK

23	Cont.Cas(C)/167/2024	GITALI BORDOLOI DAS Versus NARAYAN KONWAR AND ORS.	MR. B CHETRI	MR. K GOGOI(R-5) MR. D UPAMANYA(R-5)
24	Cont.Cas(C)/463/2024	DR ANAMYA ROY Versus SMTI. POMI BARUAH	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	
25	WP(C)/2999/2024	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
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22)	MR. T ROY	28-10-2024	To	10-11-2024
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25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5286/2024 WITH OFFICE NOTE	ABDUL BARIK @ ABDUL BAREK Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2 WP(C)/5363/2024 WITH OFFICE NOTE	BIMALA KHATOON @ BIMOLA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/5394/2024 WITH OFFICE NOTE	MOYFUL NESSA Versus THE UNION OF INDIA AND 8 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4 WP(C)/5404/2024 WITH OFFICE NOTE	MD KHALEK ALI Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/5472/2024 WITH OFFICE NOTE	BANJAI BISWAS @ RANJAI BISWAS @ RANJOY BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS			
6 I.A.(CrI.)/610/2022 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 in CrI.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM

	WITH CrI.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM
7	CrI.A./181/2023 1 Y 7 M 10 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 3	SISURAM BARUAH @ SEPETA Versus THE STATE OF ASSAM AND ANR.	MR D K NATH	MR H RAHMAN (r-2) RUBI GOGOI (r-2) PP, ASSAM
8	CrI.A./380/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, B/O	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. A M AHMED MR. A AHMED MR S H MAHMUD MR S ISLAM MS. D BORA P. GHOSH MS. B CHETIA	PP, ASSAM
	WITH I.A.(CrI.)/989/2023 in CrI.A./380/2023	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
9	CrI.A./18/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	MRS. S KHATANIAR (R-2) PP, ASSAM
	WITH I.A.(CrI.)/69/2024 in CrI.A./18/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
10	CrI.A./85/2024 WITH OFFICE NOTE	SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NIA
11	I.A.(CrI.)/542/2024 WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, FIXED in CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
HEARING				
12	CRL.A(J)/116/2019 8 Y 7 M 4 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
13	CrI.A./135/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 2	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
14	Death Sentence Ref./2/2021 WITH LCR - 1 (ONE) BUNDLE, PB. - 2	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA
15	WITH CrI.A./80/2021 3 Y 8 M 21 D :	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
16	CrI.A./181/2022 2 Y 7 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 12

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./72/2020 IN WA/157/2019 (D/O)	BABUL CHANDRA DEY @ ASHIT AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S P CHOUDHURY MR. P BORAH MR. S K DAS MRS K M SAIKIA D DAS MR DIFENSO M D GUPTA	SC, FOREST SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/508/2024 FIXED	MRIDUSMITA BORA @ MRIDUSMITA BORAH DUTTA Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R DEKA S I AKAND	MS. S BARUAH JR. GA, ASSAM
2	WP(C)/5050/2024 FIXED	M/S MAHESH KUMAR CHANANI AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
3	WP(C)/5061/2024 CAVT. NO.06252/024,	MINU DUTTA Versus THE UNION OF INDIA AND 11 ORS	MR. S J SARMAH	GA, ASSAM MR H K BAISHYA MR. B D GOSWAMI SC, NHAI MR. B D DEKA (R-6) MR. M DAS(R-6) N CHAUDHURY(R-6) MR A DEKA(R-6) DY.S.G.I. FOR CAVEATOR
4	WP(C)/5132/2024 FIXED	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM SC, K A A C
5	WP(C)/5344/2024 FIXED	JIVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER	DY.S.G.I. SC, AGRI. DEPARTMENT
6	WP(C)/5361/2024 FIXED	BIKASH GOSWAMI Versus UNION OF INDIA AND 4 ORS	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	SC, GST MR. S C KEYAL SC, FINANCE AND TAXATION MR. B GOGOI DY.S.G.I.
7	WP(C)/5450/2024 FIXED	PRABHU DAYAL AGARWALLA Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MS. P MEDHI	GA, ASSAM
8	WP(C)/5507/2024	LAIPULI SAMABAI SAMITY LTD AND 21 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORUAH	GA, ASSAM

9	WP(C)/5538/2024	M/S MARJINA BIBI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
10	WP(C)/5539/2024	M/S REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
11	WP(C)/5540/2024	SWAPAN KANTI CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
12	WP(C)/5565/2024	TAFAZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
13	WP(C)/5566/2024	SRI MANOJ KUMAR JAIN Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
14	WP(C)/5573/2024	SURUJ ALI Versus THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR M HOQUE MR. S UDDIN MR. S S AHMED	GA, ASSAM SC, REVENUE
15	WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
ADMISSION				
16	WP(C)/4358/2020 B/O	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE
17	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
18	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
19	WP(C)/2716/2023 FIXED	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
20	WP(C)/5731/2023 FIXED	KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
WITH				
21	WP(C)/5706/2023	HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
WITH				
22	WP(C)/5711/2023	BALORAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P P BARUAH MRS. S BORPATRA GOHAIN MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
WITH				
23	WP(C)/5732/2023	SUMITRA BHATTA Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE

24	WP(C)/7562/2023 FIXED	JUGAL KISHOR PAREEK AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	MR G N SAHEWALLA (R 5) GA, ASSAM MR. P S BHATTACHARYYA(R-3) MR. P S BHATTACHARYYA(R-3) MR M SAHEWALLA (R 5) MR H K SARMA (R 5) MS K BHATTACHARYYA (R 5) MS K SARMA (R 5)
25	WP(C)/7607/2023 FIXED	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
26	WP(C)/1175/2024 FIXED	HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M DAS	GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A BHATRA (R-5) MR A DEKA (R-5) SC, EXCISE DEPTT.
27	WP(C)/3279/2024 FIXED	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	MR. S DUTTA (R-4) GA, ASSAM MR. S DUTTA (R-4) MR S DUTTA (R-4) SC, REVENUE
28	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r-4,5,6) MR M CHOUDHURY (r-4,5,6) MR P J DAS (r-4,5,6) SC, GMC

ORDERS

29	WP(C)/3438/2022 FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
30	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
	WITH I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
31	WP(C)/4743/2024 FIXED	BINA BAISHYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
32	WP(C)/5314/2024 FIXED	MULCHAND AGARWALA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MS P SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024

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9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2921/2024 FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
2	Bail Appln./2930/2024 FIXED	ANU GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
3	Bail Appln./3073/2024 FIXED	MAKIB HUSSAIN @ MOKIB HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
4	Bail Appln./3310/2024	ABINASH KALITA @ ABHINASH KALITA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./3312/2024	SUHEL AHMED @ SUYEL AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
6	Bail Appln./3320/2024	JAINUR ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
7	Bail Appln./3322/2024	JAHIRUL KHA @ JEHIRUL KHA Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	PP, ASSAM
8	Bail Appln./3324/2024	LUKUS ALI Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MS N J BEGUM	PP, ASSAM
9	Bail Appln./3325/2024	ALTAB UDDIN Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
MOTION				
10	Crl.Pet./1162/2024 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

11	Crl.Pet./1251/2024 B/O	CHIRANJEEB SARKAR Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
12	AB/2835/2024	SUSHIL SARMA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
13	AB/2836/2024	MOMIN ALI @ ABDUL MOMIN SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
14	AB/2839/2024	DIPANKAR SAHA AND 3 OTHERS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/2840/2024	AMBIYA KHATUN Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
16	AB/2841/2024	FIRDUS ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	PP, ASSAM
17	AB/2844/2024	RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
18	AB/2848/2024	ABDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
19	AB/2851/2024	MUSTAK WASHIM AHMED Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH	PP, ASSAM
20	AB/2853/2024	MD NAZIM ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
21	AB/2855/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
22	AB/2858/2024	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
23	AB/2859/2024	MATHEW G MOMIN @ MITHIOUS SANGMA @ MITHIEW Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	AB/2862/2024	EKBAL AHMED @ IKBAL AHMED AND ANR Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
25	AB/2866/2024	JALAL ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	AB/2867/2024	MD AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
27	AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM

ADMISSION

28	Crl.Rev.P./223/2024 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY	MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS K BARMAN (r-2) MS. D. DEVI (r-2)
29	Crl.Rev.P./379/2024 FIXED	NIJWMSWRANG BORO AND ANR Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA S MEDHI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2635/2024 FIXED	LATIF HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. D BORA MR Z RAHMAN	PP, ASSAM
31	Bail Appln./2684/2024 FIXED	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
WITH				
32	Bail Appln./2611/2024	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
33	Bail Appln./3018/2024 FIXED	DR MAHMUD HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
34	Bail Appln./3049/2024 FIXED	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
WITH				
35	Bail Appln./3112/2024	KABIR AHMED LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
36	Bail Appln./3151/2024 FIXED	ALTAF HUSSAIN LASKAR @ ALTA HUSSAIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
37	Bail Appln./3190/2024 B/O	KABIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
38	Bail Appln./3212/2024 FIXED	TANVIR HOQUE Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
39	Bail Appln./3219/2024 FIXED	ROUNAK GHOSH Versus STATE OF ASSAM	MR. M K SAH	PP, ASSAM
40	Bail Appln./3257/2024 FIXED	RABBUL HUSSAIN AND ANR Versus THE STATE OF ASSAM,	MR. T ISLAM MR. S MUNIR MS K DAS	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
WITH				
42	AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
43	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
44	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
45	AB/1422/2024 FIXED	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

46	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
47	AB/2003/2024 FIXED	DHIREN BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
48	AB/2005/2024 FIXED	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	MD I H LASKAR (INFORMANT) PP, ASSAM
49	AB/2039/2024 FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
50	AB/2129/2024 WITH OFFICE NOTE, FIXED	APURBA KUMAR MEDHI Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
	WITH			
51	AB/2034/2024	NABA KRISHNA MAHANTA Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
	WITH			
52	AB/2143/2024	SMT. PIPASHI MAHANTA Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
53	AB/2294/2024 FIXED	NONI MADHAV DAS @ MONI MADHAB DAS Versus THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
54	AB/2338/2024 FIXED	ATIKUL ISLAM Versus THE STATE OF ASSAM,	MR A KHANIKAR R L CHUTIA	PP, ASSAM
55	AB/2369/2024 FIXED	SUSUMAN DUTTA @ NEHAL DUTTA Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
56	AB/2380/2024 FIXED	ISMAIL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
57	AB/2418/2024 WITH OFFICE NOTE, FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	MD A RAHMAN (INFORMANT) P. KALITA(INFORMANT) PP, ASSAM
58	AB/2519/2024 FIXED	MEDINI PEGU Versus THE STATE OF ASSAM	MR J PAYENG MS. SUSMITA DOLEY	PP, ASSAM
59	AB/2521/2024 FIXED	DIPANKAR GOGOI Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
60	AB/2524/2024 FIXED	SANJEEV KUMAR MAHATOO Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
61	AB/2525/2024 FIXED	SHAHAJAMAL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
62	AB/2569/2024 FIXED	SAHID MIYA AND 7 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
63	AB/2577/2024 FIXED	BITU DEKA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM

64	AB/2644/2024 FIXED	TANZIM AHMED CHOUDHURY, Versus THE STATE OF ASSAM	MR. S MUNIR MRS. S D CHOUDHURY	PP, ASSAM
65	AB/2655/2024 FIXED	ABDUL MOZID Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
66	AB/2658/2024 FIXED	SHAKIL MUSTAQUE @ SAKIL AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
67	AB/2685/2024 FIXED	CHIRONJIT BORPUZARI Versus THE STATE OF ASSAM	MR. A CHAMUAH	PP, ASSAM
68	AB/2689/2024 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S J SARMAH MR. M P BORAH	PP, ASSAM

ORDERS

69	Crl.A./141/2024 WITH LCR 4 FILES, FIXED	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
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26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
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28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/92/2024 FIXED	THE STATE OF NAGALAND Versus VINOKA CHISHI AND ORS	SR GA NAGALAND	
	WITH			
2	CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	
	WITH			
	I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
	WITH			
3	CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
	WITH			
	I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
4	CRP/103/2024 FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus RUKMINI DEVI	MR. P J BARMAN MS P PHUKAN	
5	CRP/111/2024	ASRUPI @ ASURUPI BEGUM AND ANR Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
6	CRP/112/2024	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	
7	CRP(IO)/393/2024 FIXED	SUBROTO GHOSH Versus M/S SURESH ENTERPRISES	MR. A H ALAMGIR	
8	CRP(IO)/434/2024	THE ASSAM COMPANY LIMITED AND ANR Versus PRAKASH CHANDRA SAIKIA	MR. A SARMA MS G SWAMI	

9	CRP(IO)/435/2024	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH Versus TATA TEA LIMITED AND 2 ORS	MR. S SAHU MR. M J GOGOI	
		ADMISSION		
10	WP(C)/4253/2024 PART-HEARD, FIXED	HARSHIT SANDILYA Versus THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	MR H GUPTA (CGC) DY.S.G.I. SC, SEC. EDU.
11	LA.App./72/2014 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.G SHARMA MR. A K DAS MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS(R-1,2,3,4) MR. M J GOGOI(R-1,2,3,4) MS. F AHMED MS. F AHMED MR.B KHETRI
	WITH MC/2401/2014 in LA.App./72/2014	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
12	CRP(IO)/97/2023 FIXED	SMTI. GOURI GOWALA AND 3 ORS Versus DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
	WITH I.A.(Civil)/3100/2024 in CRP(IO)/97/2023	SMTI. GOURI GOWALA AND 3 ORS Versus DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MS. S BISWAS
13	WP(C)/5327/2023 FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/7278/2023 FIXED	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU
15	FAO/76/2024	RUPAK SARMAH Versus AHSAN ALI AND 11 ORS	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	
	WITH I.A.(Civil)/3281/2024 in FAO/76/2024	RUPAK SARMAH Versus AHSAN ALI AND 11 ORS	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	
16	CRP(IO)/240/2024 FIXED	INDIRA DAVE AND 4 ORS. Versus RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	MR. D SAIKIA(R-1,2,3) MS. RUKMINI BARUA(R-1,2,3) MS. PADMINI BARUA(R-1,2,3)
17	MACApp./538/2024 FIXED	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
18	MACApp./542/2024 FIXED	MONSUR RAHMAN @ MUNSUR RAHMAN Versus NATIONAL INSURANCE COMPANY LTD AND ORS	MR. DITUL DAS MS TINLUNG	
19	MACApp./553/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MAHINA BEGUM AND 9 ORS.	MR T KALITA	

	WITH I.A.(Civil)/3291/2024 in MACApp./553/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MAHINA BEGUM AND 9 ORS.	MR T KALITA	
20	MACApp./554/2024	DEBAKANTA SARMA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
21	MACApp./555/2024	PHANI BHUSHAN HAZRA Versus SRI RAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	
22	MACApp./556/2024	POMPI SAIKIA Versus SIDDHARTHA SANKAR DUTTA AND 2 ORS	MR. K K DUTTA DR. U BARUAH RANJU R S BARUAH	
23	MACApp./557/2024	BALEN DAS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
24	RSA/197/2024	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
25	RSA/198/2024	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
	WITH I.A.(Civil)/3282/2024 in RSA/198/2024	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
26	RSA/199/2024	SARDAR SAVINDER SINGH SETHI Versus M/S VALECHA ENGINEERING LTD	MR. A SATTAR S CHOUDHURY MR. W HAQUE	
		<u>ORDERS</u>		
27	I.A.(Civil)/701/2022 FIXED in RSA/4742/2019	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN Versus ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
	WITH RSA/4742/2019 (Filing Number)	HARIS ALI @ HARIS UDDIN Versus SAHAB ALI AND 8 ORS		
	WITH I.A.(Civil)/1820/2019	HARIS ALI @ HARIS UDDIN Versus ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
28	I.A.(Civil)/3437/2022 WITH OFFICE NOTE, FIXED in RSA/8377/2019	ON THE DEATH OF MUSST MARIAM NESSA AND HER LEGAL HEIRS Versus MD. HAMED ALI AND 28 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR. Z RAHMAN	MR. A J SARMA MR. S K GHOSH MR G ALAM
	WITH RSA/8377/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		

	<p>WITH I.A.(Civil)/3568/2019</p>	<p>ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. Versus MD. HAMED ALI AND 27 ORS.</p>	<p>MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI</p>	<p>MR. A J SARMA MR. S K GHOSH MR G ALAM</p>
	<p>WITH I.A.(Civil)/4227/2019</p>	<p>ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 28 ORS</p>	<p>MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI</p>	
	<p>WITH I.A.(Civil)/8378/2019 (Filing Number)</p>	<p>ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS</p>		
	<p>WITH I.A.(Civil)/612/2024</p>	<p>ON THE DEATH OF YUNUS ALI @ INNAS ALI HIS LEGAL HEIRS HASINA BEGUM AND ORS Versus MD. HAMED ALI AND ORS.</p>	<p>MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI</p>	<p>MR. S K GHOSH MR G ALAM</p>
29	<p>I.A.(Civil)/712/2023 FIXED in RSA/114/2016 WITH RSA/114/2016</p>	<p>SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1</p>	<p>MD. A SAHAD MD. M U AHMED</p>	<p>MR. A M DUTTA</p>
	<p>WITH RSA/114/2016</p>	<p>SMTI AKORI MAZUMDAR and 3 ORS Versus MD AFJUL MAZUMDAR @ AFZUL MAZUMDAR and 11 ORS</p>	<p>MR.A SAHAD MD.M U AHMED MS. A AHMED MR.D HALOI</p>	<p>MR.M Z AHMED(Sr.Adv.)(R- 1 to 6) MS.B DUTTA(Sr.Adv.)(R- 1 to 6) MS.A BEGUM(R- 1 to 6) MR.A M DUTTA R- 1 to 6 MR.N Z AHMED(R- 1 to 6) MR.S K SHARMA(R- 1 to 6)</p>
	<p>WITH I.A.(Civil)/713/2023 in RSA/114/2016</p>	<p>SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1</p>	<p>MD. A SAHAD MD. M U AHMED</p>	<p>MR. A M DUTTA</p>
	<p>WITH I.A.(Civil)/714/2023 in RSA/114/2016</p>	<p>SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1</p>	<p>MD. A SAHAD MD. M U AHMED</p>	
	<p>WITH I.A.(Civil)/715/2023 in RSA/114/2016</p>	<p>SMTI AKORI MAZUMDAR and 3 ORS Versus ON THE DEATH OF RESPONDENT NO. 1</p>	<p>MD. A SAHAD MD. M U AHMED</p>	<p>MR. A M DUTTA</p>
30	<p>RFA/30/2024 WITH LCR</p>	<p>BARASHA BORAH BORDOLOI Versus DIGANTA BORAH</p>	<p>MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN</p>	
31	<p>MACApp./127/2024 WITH LCR, FIXED</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. R Deka S I AKAND FOR CAVEATOR</p>
	<p>WITH CO/8/2024 in MACApp./127/2024</p>	<p>NIRMAL CH MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE CO. LTD</p>	<p>MR. R Deka S I AKAND</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR</p>
	<p>WITH I.A.(Civil)/2359/2024 in MACApp./127/2024</p>	<p>NIRMAL CH. MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE COMPANY LTD.</p>	<p>S I AKAND S I AKAND</p>	<p>MS. R D MOZUMDAR</p>
32	<p>I.A.(Civil)/1344/2024 FIXED in RSA/74/2024</p>	<p>NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS</p>	<p>MR. SURAJIT DAS MR. P P DAS</p>	

WITH
[RSA/74/2024](#)

NURUL ISLAM AND 4 ORS
Versus
KADER ALI AND 4 ORS

MR. SURAJIT DAS
MR. P P DAS

MR. J AHMED
MR. J AHMED
MR. J AHMED
MS A HUSSAIN(R-2,4,5)
MS A HUSSAIN(R-2,4,5)
R BEGUM(R-2,4,5)
R BEGUM(R-2,4,5)
H G DAISY(R-2,4,5)

33 [I.A.\(Civil\)/2213/2024](#)
FIXED
in [FAO/57/2024](#)
WITH
[FAO/57/2024](#)

JIL HUSSAIN AND 7 ORS.
Versus
NURUL ISLAM AND ANR.

MR. B J MUKHERJEE
MS R SAHA

JIL HUSSAIN AND 7 ORS.
Versus
NURUL ISLAM AND ANR.

MR. B J MUKHERJEE
MS R SAHA

MR. A R SIKDAR(R-1,2)
MR. M H TALUKDAR(R-1,2)

34 WITH
[CRP\(IO\)/407/2024](#)

JIL HUSSAIN AND 7 ORS
Versus
NURUL ISLAM AND ANR

MR. B J MUKHERJEE
MS R SAHA

MR. A R SIKDAR(R-1,2)
MR. M H TALUKDAR (R-1,2)
MR. S I TALUKDAR(R-1,2)

HEARING

35 [MFA/113/2012](#)
WITH LCR, FIXED

VIJAYA BARMAN
Versus
UNION OF INDIA

MR.D C K HAZARIKA
MS.P DEVI
MS.S DHADUMIA
MS.S F ROHMAN

MSB DEVI
MR G GOSWAMI
SC, NF RLY
MS.M PHUKAN
MS.R R BORAH

36 [MACApp./494/2019](#)
WITH LCR, FIXED

ORIENTAL INSURANCE COMPANY LTD
Versus
SMT NILIMA DEVI AND 3 ORS

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. D SAIKIA (R1-3)
MR. K K DUTTA (R1-3)
MR. B GOGOI (R1-3)
MR P NAYAK (R1-3)
MS. N BORDOLOI (R1-3)

WITH
[I.A.\(Civil\)/3332/2019](#)
in [MACApp./494/2019](#)

ORIENTAL INSURANCE COMPANY LTD
Versus
SMT NILIMA DEVI AND 3 ORS

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
[I.A.\(Civil\)/3334/2019](#)
in [MACApp./494/2019](#)

ORIENTAL INSURANCE COMPANY LTD
Versus
SMT NILIMA DEVI AND 3 ORS

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024

19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2263/2024	KIRPAL SINGH @ JAGGA Versus UNION OF INDIA	MD A RAHMAN MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
MOTION (BA)				
2	Bail Appln./3328/2024	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
MOTION				
3	Tr.P.(CrI.)/42/2024 FIXED	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
WITH				
4	CrI.Pet./1278/2024	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
WITH				
5	CrI.Pet./1279/2024	JAPITO Y ZHIMOMI AND 4 ORS Versus THE STATE OF NAGALAND AND ANR	MR. A ZHIMOMI	GA, NAGALAND
WITH				
6	CrI.Pet./1281/2024	P. KAKIHO AWOMI Versus THE STATE OF NAGALAND AND 5 ORS	MR SENTIYANGER	GA, NAGALAND
WITH				
7	Tr.P.(CrI.)/46/2024	BISWAJIT BANIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
WITH				
8	CrI.A./351/2024	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
WITH				
	I.A.(CrI.)/1012/2024 in CrI.A./351/2024	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

9	Crl.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH I.A.(Crl.)/1014/2024 in Crl.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
10	Crl.Rev.P./426/2024	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MR J BORAH MR. K KAKOTI MR N PATIRI	SC, CBI
11	Crl.Rev.P./427/2024	ASHOK SAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
	WITH I.A.(Crl.)/1015/2024 in Crl.Rev.P./427/2024	ASHOK SAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
12	Crl.Rev.P./428/2024	ASHOK SAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
	WITH I.A.(Crl.)/1016/2024 in Crl.Rev.P./428/2024	ASHOK SAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
13	I.A.(Crl.)/1011/2024 IN Bail Appln./2052/2024(D/O) in Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MS. D CHAUHAN	PP, ASSAM
14	Crl.Pet./1306/2024	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MR J BORAH MR. K KAKOTI MR N PATIRI	SC, CBI
15	Crl.Pet./1307/2024	ABHIJIT BANIA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR R L CHUTIA MS S. BASAK	PP, ASSAM
16	Crl.Pet./1308/2024	R. VASUDEVAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR G KHANDELIA MR. K DEKA	PP, ASSAM
17	Crl.Pet./1309/2024	SAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM MR. T K DEY	PP, ASSAM
18	AB/2465/2024	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
ADMISSION				
19	Crl.Pet./539/2022 WITH LCR 3 FILES (SCANNED), B/O	KESSOR KACHARI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. K P PATHAK MR. D GOGOI S.M. HASSAN PP, ASSAM
20	Crl.Pet./647/2023 WITH LCR 2 FILES (SCANNED), FIXED	ABHIJIT KR. BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
21	WITH Crl.Pet./687/2023	N BIRKUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[N ALAM (R-2) PP, ASSAM
22	CRL.A(J)/114/2024	AINUL ALI Versus STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
23	Crl.A./347/2024	MADAN AGARWALA Versus THE STATE OF ASSAM AND ANR	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
24	Crl.A./349/2024	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM

	WITH I.A.(Cr.)/1001/2024 in CrI.A./349/2024	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
25	CrI.A./352/2024	SAMSUL HOQUE AND ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR M HASSAN MR. A DAS	SC, CBI
26	CrI.Rev.P./375/2024 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
27	CrI.Rev.P./405/2024 FIXED	BINAY SUTRADHAR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
28	CrI.Pet./1228/2024 WITH LCR 1 FILE (SCANNED), FIXED	NASRAT AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	CrI.Pet./1267/2024 FIXED	JOHURA BIBI LASKAR Versus BINOY KUMAR SINGHA AND ANR	MR. A M BARBHUIYA	MR. M H RAJBARBHUIYAN (R-1) MRS. R CHETRI (R-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2329/2024 WITH SCANNED CASE RECORDS, FIXED	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
31	Bail Appln./2986/2024 FIXED	HABIBUR ALI @ DHAN AND ANR Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
32	Bail Appln./3070/2024 FIXED	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
33	Bail Appln./3092/2024 FIXED	MD ALAMIN ALI AND 10 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	Bail Appln./3146/2024 FIXED	RANJIT KAKOTY Versus THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
35	Bail Appln./3228/2024 WITH LCR (SCANNED), FIXED	MD JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
36	WITH CrI.Pet./767/2024	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
38	AB/1823/2024 FIXED	BIJOY KUMAR GOGOI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
39	AB/2560/2024 FIXED	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
40	AB/2576/2024 FIXED	PRAFULLA BORAH Versus THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM

41	AB/2633/2024 FIXED	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
42	AB/2687/2024 FIXED	BINOY SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
43	AB/2696/2024 WITH OFFICE NOTE, FIXED	ARIFUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	PP, ASSAM
44	AB/2741/2024 WITH OFFICE NOTE, FIXED	AMZADUL HUSSAIN MAZUMDAR @ LILU Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM SC, CBI
<u>ORDERS</u>				
45	Crl.A./46/2022 WITH LCR 4 FILES, FIXED	BRAJEN BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS. D SAIKIA	MR. J KALITA (R-2,3) MR D KALITA (R-2,3) MS. S. KAR (R-2,3) PP, ASSAM
46	I.A.(Crl.)/213/2023 WITH OFFICE NOTE, WITH LCR 1 FILE (SCANNED), B/O in Crl.A./93/2023 WITH Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
47	Crl.A./471/2023 WITH LCR 5 FILES, WITH OFFICE NOTE, B/O WITH I.A.(Crl.)/1246/2023 in Crl.A./471/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. RUPAM DAS @ RUPA Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH	MR K P PATHAK PP, ASSAM PP, ASSAM
48	Crl.Pet./940/2023 WITH LCR 2 FILES (SCANNED), B/O	RAJA PRASAD RAY @ RAJA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. S DEV MS G KALITA MS A ROY	PP, ASSAM
49	Crl.Pet./1049/2023 WITH LCR 3 FILES, B/O	MAHESH BHAGAT Versus SURAJ CHETIA AND 3 ORS	MR P KATAKI MR. A ROY MRS R BEGUM MS N KASHYAP	PP, ASSAM
50	Crl.L.P./39/2024	GREEN VALLIEY INDUSTRIES LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
51	Crl.Pet./201/2024 WITH LCR 1 FILE SCANNED, B/O	PRITAM SAWASHI Versus PRIYANKA GORAIT AND ANR	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
52	Crl.Rev.P./267/2024 FIXED	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
53	Crl.Rev.P./357/2024 FIXED	KANAK CH DEKA Versus JEUTI DEKA AND ANR	MR M AHMED A. K. KANU	
54	Crl.Pet./633/2024 FIXED	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM

55	I.A.(CrI.)/826/2024 WITH LCR 4 FILES, FIXED in CrI.A./57/2022 WITH CrI.A./57/2022	MANTU GARH Versus THE STATE OF ASSAM ,	MR. B K SEN MR. B K SEN MR A HUSSAIN	PP, ASSAM
56	I.A.(CrI.)/921/2024 FIXED in Tr.P.(CrI.)/10/2023 WITH Tr.P.(CrI.)/10/2023	MANTU GARH Versus THE STATE OF ASSAM MONIKA RAI Versus BINOD PRASAD KURMI, BINOD PRASAD KURMI Versus MONIKA RAI	MR. B K SEN MR F HAQUE MR A HUSSAIN MR A ALI MS. M KHATUN MS A HUSSAIN MR M RAHMAN S AHMED MS N HASSAN	PP, ASSAM MR S AHMED MR. A ALI MS. M KHATUN MS. K TAYE PP, ASSAM
57	I.A.(CrI.)/957/2024 FIXED in CRL.A(J)/8889/2024 WITH CRL.A(J)/8889/2024 (Filing Number)	SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR G	MS N HASSAN	PP, ASSAM
HEARING				
58	Crl.Rev.P./393/2022 WITH LCR 4 FILES, B/O	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
59	Crl.Rev.P./395/2022 B/O	JOYNAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR MR. A B T HAQUE MR Z I CHOUDHURY MR Z I CHOUDHURY	MS. R CHOUDHURY (R-2) MR N RAHMAN (R-2) PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2188/2020	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
2	WP(C)/3467/2020 FIXED	MRIGANAKA BHARALI Versus THE OIL AND NATURAL GAS CORPORATION AND 2 ORS.	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR. N B GOHAIN	MR G N SAHEWALLA, SC (RESPONDENTS) MR. A SINGH, SC (RESPONDENTS)
3	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
4	WP(C)/5666/2023	SIBA PRASAD BURAGOHAJAN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
5	WP(C)/6563/2023	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
6	WP(C)/7031/2023	RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR R DHAR (R-3) MR A CHAKRABORTY (R-1 & R-2) MR. P DEKA(R-4) MR. A CHETIA (R-4) MR A DAS(R-4) MS A KHETAWAT(R-4) SC, WPT AND BC MR. R HAQUE (R-4)
7	WP(C)/2051/2024	MST SOKINA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
8	WP(C)/3496/2024	UMA KANTA KAKATI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
9	I.A.(Civil)/3440/2018 in MACApp./284/2013 (D/O), FIXED in MACApp./284/2013	MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP

10	Tr.P.(C)/32/2023 FIXED WITH I.A.(Civil)/2829/2024 in Tr.P.(C)/32/2023	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
		SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
11	Tr.P.(C)/68/2015	SHAH NEWAZ KHAN and 5 ORS Versus THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR-4and5 MS.L DEVI(R-4&5) GA, NAGALAND
12	CRP(IO)/292/2023 B/O WITH I.A.(Civil)/3275/2024 in CRP(IO)/292/2023	SAMOSTOBHAN BIBI AND 8 ORS. Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
		SANTAR ALI AND ANR Versus HASHEM ALI @ HASEN ALI AND 5 ORS	MR. R ALI	MR. M S MONDAL
13	I.A.(Civil)/3446/2023 B/O in MACApp./13252/2023 WITH MACApp./13252/2023 (Filing Number)	MINATI RAY Versus BISTI BORO AND 2 ORS.	MR. A HUSSAIN	MR. A GANGULY(R-1,2) MR. A SAIKIA (R-3) MS P HUJURI(R-3) MR. A DUTTA (R-1,2)
		MINATI RAY Versus BISTI BORO AND 2 ORS (B)	MR. A HUSSAIN	
14	WP(C)/3471/2023	GOLAPJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A M S MAZUMDER	GA, ASSAM SC, AG SC, WATER RESOURCE
15	WP(C)/5029/2023	ARUP DUTTA AND 19 ORS Versus OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR A DASGUPTA MS B DAS	MR. B K DAS (R-1,2) MR. S A AHMED (R-5) H P NEOG (R-1,2) MR. D J DAS (r-3) MR. F A AHMED (R-5) A. KHANAM (R-5) DY.S.G.I. C S KAMTHONG (R-5)
16	WP(C)/6626/2023 WITH OFFICE-NOTE	HEMADHAR CHUTIA Versus THE STATE OF ASSAM AND ANR	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, AG (A AND E) GA, ASSAM MR. R K TALUKDAR SC, GAD
17	MC/64/2024 IN WP(C)/345/2020 (D/O), WP(C)/605/2012 (D/O) in WP(C)/345/2020	CONSTABLE NO. 640 AMIO RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR P TALUKDAR MS A DAS	GA, ASSAM
18	CRP/95/2024 FIXED	BADAL ROY Versus SANJOY PAUL AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
19	CRP(IO)/373/2024 FIXED	MD. MOHAMMAD ALI AND 3 ORS. Versus MD. ABED ALI AND 10 ORS.	MR D K DAS MR. R K NATH MS. P BHUYAN	
20	CRP(IO)/375/2024 FIXED	BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-1,2)
21	I.A.(Civil)/2566/2024 in MACApp./244/2013 (D/O), FIXED in MACApp./244/2013 WITH I.A.(Civil)/2849/2024	NATIONAL INSURANCE CO LTD Versus SMT. LAKHI PRAVA HIRA, AND 2 ORS B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		NATIONAL INSURANCE COMPANY LIMITED Versus SMT. LAKHI PRAVA HIRA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K BHATTACHARJEE

22	I.A.(Civil)/2842/2024 in WP(C)/5424/2020	ON THE DEATH OF LT. SUNIL KUMAR, HIS LEAGL HEIR SMT. ALKA YADAV Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. P K MEDHI
	WITH WP(C)/5424/2020	FORCE NO. 901710135 INSP/STENO SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
23	WITH WP(C)/4051/2020	ON THE DEATH OF SUNIL KUMAR HIS LEHAL HEIRS SMT. ALAKA YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
HEARING				
24	WP(C)/4276/2018 FIXED	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.

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[For Wednesday,30th October 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1428/2017	NAYAN JYOTI DAS Versus THE UNION OF INDIA and 5 ORS.	MR.S DASGUPTA MS.M BORAH MR.M K SHARMA	MR.M R CHOUDHURY(R-6) MR.A K SARKAR MR.I H SAIKIA(R-6) MR.K KALITA(R-6) MS.R BARUAH MS.S KANUNGOE(R-6) MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, RAILWAY(R1-5)
2	WP(C)/6533/2021	HEMENDRA KUMAR TALUKDAR Versus THE ASSAM CO OPERATIVE APEX BANK LTD AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N B GOHAIN	SC, APEX BANK
3	WP(C)/6621/2021	AJOY GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	MR. K K PARASAR ASSTT.S.G.I.
4	WP(C)/4849/2022	HEMANTA CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. J P MORE	MR. T J MAHANTA - S.C for Resp. No.5 (Sivsagar Municipal Board) GA, ASSAM
5	WP(C)/5192/2022	MRS. ALAKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
6	WP(C)/7239/2022	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
7	WITH WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE

8	WP(C)/4969/2023	MANIKA SWARGIARY Versus THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH
9	WP(C)/5048/2023	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
10	WP(C)/6545/2023	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
11	WP(C)/7401/2023	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
12	WP(C)/874/2024	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
13	WP(C)/1909/2024	DHANYA KR. MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
14	WP(C)/2210/2024	DHANANJOY KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MS. U NANDA MR. A K DAS	SC, HANDLOOM AND TEXTILE SC, K A A C
15	WP(C)/3513/2024	HEMEN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HANDLOOM AND TEXTILE
16	WP(C)/4061/2024	RANJEET DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3307/2024	PRASENJIT BANERJEE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
ORDER (STAY VACATING)				
2	I.A.(Civil)/2048/2024 FIXED in WP(C)/3621/2023 WITH WP(C)/3621/2023	MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MRS. S ROY	GA, ASSAM MS. S ROY GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
3	WITH WP(C)/5527/2023	JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/2725/2024 FIXED in WP(C)/7635/2022 WITH WP(C)/7635/2022	KHANDAKAR JIYAU R RAHMAN Versus AJIT KUMAR NATH AND ORS AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI MR. A NAYAK MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	MR. K N CHOUDHURY MR. U K DAS SC, FOREST SC, FOREST
5	WITH WP(C)/7645/2022	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
ADMISSION				
6	WP(C)/4512/2015	TOPCEM INDIA LLP and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)

7	MC/276/2016 IN WP(C)/4589/2012 (D/O) in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MR. A SATTAR(R-6,7) MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA S CHOUDHURY(R-6,7) MR. M KASHYAP G IMTIAZ(R-6,7) MR. S K SINGH SC, REVENUE
8	WITH WP(C)/1888/2017	ON THE DEATH OF FAIZUR RAHMAN HIS HEIRS AND LEGAL REPRESENTATIVES GULENA BEGUM and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.R BARUAH MR.A IKBAL MD.S ALI MS.J BEGUM	MR Z MUKIT (R-4 TO 10) GA, ASSAM MR. A SATTAR (R-4 TO 10) MR. R K BHUYAN(R- 4 to 8) MR. R K BHUYAN(R- 4 to 8) MR R P GUPTA (R-4 TO 10) S CHOUDHURY (R-4 TO 10) MR. K SAIKIA(R- 4 to 8) MR. M KASHYAP MD.K ALIR- 4 to 8 MD. K ALI
9	WP(C)/1369/2016 FIXED	SMTI MANDIRA KULI and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA MR M SARMA	GA, ASSAM SC, REVENUE
10	WP(C)/7216/2016	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
11	WP(C)/2359/2018 FIXED	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
12	WP(C)/7664/2019	AGNIPA ENERGO PVT. LTD. AND 3 ORS. Versus THE BANK OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A. GANGULY MR. A. DUTTA MR. A. DHANUKA
13	WITH I.A.(Civil)/2026/2020 in WP(C)/7664/2019	BANK OF INDIA AND 3 ORS. Versus AGNIPA ENERGO PVT. LTD. AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. R DUBEY
13	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
14	WP(C)/5228/2020	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
15	WP(C)/4275/2021 FIXED	M/S CHIROM RANJIT SINGH Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
16	WP(C)/4505/2021	SRIMANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION MR. R BARPUJARI SC, FINANCE (R 6)
17	WP(C)/6623/2023	BINOD BODO AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS

18	WP(C)/6869/2023 FIXED	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT
19	WP(C)/4712/2024 FIXED	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
ORDERS				
20	WP(C)/4514/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE (R2)
21	Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-4) MS. R B BORA (r-3,4) MR. S BORA(R-4) MR. S BORA(R-4)
22	Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SIDDHARTHA SINGH, IAS AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)
23	Cont.Cas(C)/484/2022 FIXED	DIGANTA RABHA Versus SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
WITH				
24	WP(C)/3522/2022	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
25	Cont.Cas(C)/350/2023 FIXED	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
WITH				
26	Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
WITH				
27	Cont.Cas(C)/428/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHERS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024

18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
21)	MRS. B SARKAR	28-10-2024	To	10-11-2024
22)	MR. T ROY	28-10-2024	To	10-11-2024
23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
24)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR WEDNESDAY THE 30TH DAY OF OCTOBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT, AT 10:30 AM]**

HEARING

1. RSA/6/2016
(WITH LCR)
(FIXED FOR
30-10-2024)

C LALHMACHHUANA AND
3 ORS.
VERSUS
LALHLIMPUII

MR. JOSEPH LALCHHANHIMA
RENTHLEI
MS CINDY LALLAWMZUALI
MR. VICTOR L. ROKHUM

MR F LALENGLIANA
R LALMUANPUIA